

M/S Indoj Consultant Pvt Ltd Vs Govind Mishra

Court: Delhi High Court

Date of Decision: Dec. 20, 2023

Acts Referred: Constitution of India, 1950 " Article 227

Code of Civil Procedure, 1908 " Section 115, 151, Order 12 Rule 6

Hon'ble Judges: Manmeet Pritam Singh Arora, J

Bench: Single Bench

Advocate: C.M. Grover

Final Decision: Dismissed

Judgement